

†[LOANS ADVANCED UNDER THE M.I.G.H. SCHEME

*567 SHRI B. N. BHARGAVA : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount of loans advanced so far during the year 1965 under the Middle Income Group Housing Scheme and the number of persons to whom they were advanced; and

(b) the amount of loans advanced to cooperatives under the scheme during the same period ?

निर्माण तथा आवास मंत्री (श्री मेहर चन्द खन्ना) (क) और (ख) राज्य सरकारो और यूनियन टरिटरीज से मूचना इक्ठ्ठी की जा रही है, जैसे ही वह मिलेगी मभा पटल पर रख दी जायेगी।

†[THE MINISTER OF WORK AND HOUSING (SHRI MEHR CHAND KHANNA) . (a) and (b) The information is being collected from the various State Governments and Union Territories and will be laid on the Table of the House, as soon as it is received]

श्री भगवत नारायण भार्गव : क्या माननीय मंत्री महोदय बताने की कृपा करेंगे कि कुल कितनी दरखास्ते इस साल में आईं जिन पर कि विचार किया जा रहा है।

श्री मेहर चन्द खन्ना : मुझ से तो यह पूछा गया है कि 1965 ई० से मिडिल इन्कम ग्रुप हाउसिंग स्कीम के लिये तमाम हिन्दुस्तान में कितनी दरखास्ते हैं और कितनों को मिला तो उसे राज्य सरकारो से पूछ रहे हैं और जब इफार्मेशन मिलेगी तब बतला देंगे।

श्री राम सहाय : क्या मैं मंत्री महोदय से जान सकूंगा कि अभी हाल में इमरजेंसी की वजह से कोई आदेश इस प्रकार के दिये गये हैं कि हाउसिंग स्कीम के लिये कोई पैसा अभी नहीं दिया जाय।

श्री मेहर चन्द खन्ना : यह तो नहीं है असल बात यह है कि इस साल हमें 15 करोड़ रुपया एल० आई० सी० से मिलना था 60 करोड़ रु० का प्रबन्ध तीसरी योजना में था, 45 करोड़ मिल चुका, 15 करोड़ मिलना था। हमने एल० आई० सी० से कहा कि फाइनेस मिनिस्ट्री से पूछे कि आया इसमें कोई कटौती तो नहीं लगाने वाले हैं, कई राज्य सरकारो को लिखा और पूछा कि आपके कमिटमेंट्स कितने हैं और उन कमिटमेंट्स के मुताबिक अगर काम चल रहा है, मकान बन रहे हैं रुपया देना है तो फिर तो कटौती हो नहीं सकती, कुछ बचत हो सकती है तो की जायगी। लेकिन फाइनेस मिनिस्ट्री ने यह जरूर कहा है कि नये कमिटमेंट में एन्टर होने से पहले हमें उनको कमल्ट करना होगा, मशविरा करना होगा।

HOUSE MORTGAGE CORPORATION

*568 { SHRI I. K. GUJRAL . †
SHRI SITARAM JAIPURIA .

Will the Minister of FINANCE be pleased to state:

(a) whether Government have since decided to set up the House Mortgage Corporation for advancing loans for house construction; and

(b) if so, when the Corporation is likely to start functioning ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU) (a) A decision has not yet been taken

(b) Does not arise

SHRI I. K. GUJRAL : Sir, in the last session of Parliament we were told that an officer had been sent to the United Kingdom who had also given his report and that the matter was under the active consideration of the Government. It was also said that the matter would be finalised soon. Is the hon. Minister aware that in the meantime news has appeared in the Press that the matter has been shelved because of difference of opinion between the Ministries of Finance and Works and Housing ?

†The question was actually asked on the the House by Shri I. K. Gujral

SHRI T. T. KRISHNAMACHARI : I am not responsible for what appears in the papers. All that I can say is that the matter is still under examination.

SHRI I. K. GUJRAL : Is the Minister in a position to confirm or deny that the scheme has not been taken in hand because the Ministry of Works and Housing has demanded that all housing activities in the middle income group, slum housing, etc., should come under the Ministry of Housing whereas the Ministry of Finance is saying that the Corporation should be controlled by the Ministry of Finance ?

SHRI T. T. KRISHNAMACHARI : Anybody who has given information to the hon. Member must have a very lively imagination. I do not know anything about that.

SHRI I. K. GUJRAL : Is the Minister in a position to tell us, since the LIC has stopped giving loans for private housing and this Corporation is also not being formed, whether or not the estimated housing expected to come up in the Third Plan and in the Fourth Plan will come up or whether this country will face the acutest shortage of housing ?

SHRI T. T. KRISHNAMACHARI : This matter is certainly engaging the attention of the Government and according to the resources available, they would take appropriate action.

श्री जगन्नाथ प्रसाद : मंत्री महोदय ने कहा कि स्कीम अभी अन्डर एग्जामिनेशन है। तो क्या सरकार इस बात का ख्याल रखेगी कि केवल बड़े-बड़े लोगों को ही यह लैन्ड न मिले बल्कि उनके अलावा ऐसे लोगों को भी जिनके पास आमदनी का जरिया कम है, उनको मकान मिलने की व्यवस्था इसमें की जायेगी ?

SHRI T. T. KRISHNAMACHARI : The House Mortgage Corporation would act under rules and regulations made by appropriate authorities, the Housing Ministry in the Centre and the various Housing Departments in the States and the Housing Boards. This would only be a finance corporation and it will have to gather money for that purpose. The primary purpose is to gather money for the purpose and these

considerations would certainly be kept in mind by the authorities who are handling the housing schemes.

SHRI ARJUN ARORA : May I know whether the Government has considered the advisability of handling all housing schemes under one unified agency and not allowing several agencies to function in different directions ?

SHRI T. T. KRISHNAMACHARI : I can only mention my own view of the matter. I cannot say what Government thinks about it because the various States are concerned. My own view is that you can have some kind of a financial agency collecting money but the work in regard to the development of housing has got to be decentralised because if you have one agency and if that goes wrong, the whole country suffers. We have a number of agencies and they function, may be good, some may be indifferent and some may be bad.

*569. [The questioner (Shri Sitaram Jalpuria) was absent. For answer, vide col. 3343 infra.]

*570. [The questioner (Shri Ram Singh) was absent. For answer, vide cols. 3343-3344 infra.]

दिल्ली के सरकारी प्रेस में चोरी

*571. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली स्थित भारत सरकार के प्रेस से गत दो वर्षों में चोरी गई सामग्री का ब्यौरा क्या है; और

(ख) चोरी के आरोप में कितने व्यक्तियों के विरुद्ध कार्यवाही की गई और किस-किस व्यक्ति के विरुद्ध क्या-क्या कार्यवाही की गई ?

†THEFTS IN GOVERNMENT PRESS, DELHI

*571. SHRI V. M. CHORDIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of material stolen from the Government of India Press, Delhi during the last two years; and

† [] English translation